

**Government of India  
Ministry of Youth Affairs & Sports  
Department of Sports**

**LOK SABHA  
UNSTARRED QUESTION NO. †3403  
TO BE ANSWERED ON 21.03.2023**

**Schemes for Development of Sports**

**†3403. SHRI HEMANT TUKARAM GODSE:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

**(a) the details of various schemes implemented and running in the country particularly at village and panchayat level for development of sports in various States, State/UT-wise;**

**(b) the details of funds allocated for the said schemes during each of the last two years, State/UT-wise particularly to Maharashtra;**

**(c) whether the Government proposes to introduce/launch new schemes for the promotion at the village level so that sports can be promoted at village level; and**

**(d) if so, the details thereof along with the funds likely to be allocated for the said purpose, State/UT-wise?**

**ANSWER**

**THE MINISTER OF YOUTH AFFAIRS AND SPORTS  
(SHRI ANURAG SINGH THAKUR)**

**(a) to (d): 'Sports' being a State subject, the responsibility to promote and develop sports in the country, including at the village and panchayat level, rests primarily with the respective State/Union Territory Governments. However, the Union Government supplements their efforts in this regard through its following schemes:**

**(i) Khelo India;**

**(ii) Assistance to National Sports Federations;**

**(iii) Special Awards to Winners in International sports events and their Coaches;**

**(iv) National Sports Awards,**

**(v) Pension to Meritorious Sports Persons;**  
**(vi) Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons;** **(vii) National Sports Development Fund;** and  
**(viii) Running sports training centres through Sports Authority of India(SAI).**

**All these schemes cater to the entire country, including village and panchayat levels. Details of these schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India ([www.yas.nic.in/sports](http://www.yas.nic.in/sports); [www.sportsauthorityofindia.nic.in](http://www.sportsauthorityofindia.nic.in)).**

**Further, one of the components of the Khelo India Scheme - “Promotion of rural and indigenous/tribal games”, is specifically dedicated towards promotion of sports in rural areas, including in the State of Maharashtra.**

**Funds are allocated by this Ministry Scheme-wise, not State-wise. The details of the funds allocated under various schemes of the Department of Sports for promoting sports in the country, including at the village levels, during the last two years is given at Annexure.**

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**Annexure****ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION No. †3403 FOR 21.03.2023 ASKED BY SHRI HEMANT TUKARAM GODSE**

(₹ in crore)

<b>S. No.</b>	<b>Scheme</b>	<b>2020-21</b>	<b>2021-22</b>
1.	Sports Authority of India (SAI)	612.21	599.00
2.	Laxmibai National Institute of physical Education(LNIPE)	45.00	52.00
3.	National Dope Testing Laboratory (NDTL)	13.47	19.00
4.	National Anti-Doping Agency (NADA)	9.00	15.00
5.	World Anti-Doping Agency (WADA)	10.00	3.00
6.	National Centre of Sports Science and Research (NCSSR)	6.00	7.00
7.	National Centre for Sports Coaching (NCSC)	2.00	2.00
8.	National Sports University (NSU) in North East	6.72	66.00
9.	Special Cash Awards	16.00	42.00
10.	Awards	7.50	
11.	Pension to Meritorious Sportsperson	14.00	13.00
12.	Assistance to National Sports Federation	132.00	181.00
13.	Human Resource Development in Sports (HRDS)	1.00	2.00
14.	National Sports Development Fund (NSDF)	7.23	5.00
15.	Pandit Deendayal Upadhyaya National Sports Welfare Fund (PDUNSWF)	2.00	2.00
16.	Khelo India	328.77	869.00
17.	CWG - SAI Stadia Renovation	75.00	100.00
18.	Enhancement of Sports Facility in J&K	25.00	15.00
19.	Seminar, Committee etc.	0.50	1.00
	<b>Total</b>	<b>1313.40</b>	<b>1993.00</b>